

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**30. Intervention Petition/8/2023 CA 242/2023 CA 259/2023  
CA 317/2023 in CP/268(MB)2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

**NAME OF THE PARTIES:- Catalyst Trusteeship Ltd. Vs. Fun  
Gateway Arena Private Limited  
IN THE MATTER OF  
Fun Gateway Arena Private Limited  
V/s  
Smaaash Leisure Limited**

**Section: Rule 11 of NCLT Sec. 241(1), Sec. 242(4) of Companies Act,  
2013**

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**ORDER**

Counsel, Nimish Gavali appeared for the Applicant, Counsel, Aniket Dighe appeared for the intervenor in Intervention Petition 8 of 2023 and Counsel, Fatema Kachwala a/w Virgil Braganza appeared for the RP.  
List this matter on **08.07.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**